Some Hon. Members *rose—*

Mr. Speaker: Order, order. Whether the injuries are minor or major, there has been a railway accident. Information on that must be given to the House.

12·28 hrs.

CONVICTION OF MEMBER

Mr. Speaker: I have to inform the House that I have received the following letter, dated the 28th August, 1962 from the Commissiloner of Police, Madras:—

"I have the honour to inform you that Shri P. Sivasankaran, Member, Lok Sabha, who took part in the picketing and demonstration on the 19th July, 1962, and who was arrested and caarged before the Chief Presidency Magistrate, Egmore, Madras, was convicted today, the 28th August, 1962, by the Chief Presidency Magistrate, Egmore, Madras, and sentenced to undergo simple imprisonment for three months under Section 143, Indian Penal Code, and Section 7(b) of the Criminal Law Amendment Act, 1932".

12·29 hrs.

SUSPENSION OF MEMBER

अध्यक्ष महोदय : मिनिस्टर आफ पार्लियामेंट्री अफेयर्ज ।

श्रीराम सेवक यादव (बाराबंकी) : अध्यक्ष महोदय, एक निवेदन था कि अभी इसी हफ्ते में सिंचाई और विद्युत् मंत्री ने बिहार, आसाम और उत्तर प्रदेश की बाढ़ के बारे में एक वक्तव्य

अध्यक्ष महोदय : जब वह वक्तव्य यहां दिया जायेगा, तो माननीय सदस्य उस को सुन लें ।

श्री राम सेवक यादव : अध्यक्ष महोदय, आप मेरा निवेदन तो सुन लें । आप मेरी पूरी बात तो सुन लें, जोकि मैं कहना चाहता हूं ।

वह बात तो थी, आज सवेरे रेडियो मे खबर आई है कि बिहार में दरभंगा, मुजफ्फरपुर और चम्पारन क्षेत्र में और आसाम में और बाढ़ आने से कई लोग मर गये, सैकड़ों जानवर बह गये, हजारों बीघे जमीन जलमग्न हो गई और करोड़ों रुपये का नुक्सान हुआ । मैं ने इस सिलसिले में एक एडजर्नमेंट मोशन दिया था । यह रेलवे एक्सीडेंट से कम महत्वपूर्ण विषय नहीं है । उससे भी ज्यादा महत्व का यह विषय है । ऐसे महत्वपूर्ण विषय पर यहां पर विचार न हो तो इसको कैसे सहन किया जा सकता है । लोगों को तत्काल सहायता की आवश्यकता है, रिलीफ देने की जरूरत है । ऐसे महत्वपूर्ण विषय पर इस सदन में विचार न हो, ऐसे महत्वपूर्ण विषय को इस सदन में कार्य स्थगन प्रस्ताव के रूप में लाने न दिया जाये और उस पर चर्चा न करने दी जाये, तो यह बहुत ही गम्भीर

अध्यक्ष महोदय : मैंने इजाजत अभी तक नहीं दी है । आप चर्चा करना चाहते हैं तो चर्चा करते चले जायें . . .

श्री राम सेवक यादव : अध्यक्ष महोदय, मेरा निवेदन है कि . . .

अध्यक्ष महोदय : अगर आप बोलते चले गये तो मैं बन्द कर दूंगा कि इस चीज़ को रिकार्ड न किया जाये ।

श्री राम सेवक यादव : **

अध्यक्ष महोदय : आप बैठ जायें और मेरी बात को सुन लें । आनरेबल मैम्बर अगर चाहते हैं कि जो हम कार्रवाई कर रहे हैं उसमें कोई तबदीली हो तो उसका यह तरीका नहीं है, यह कायदा नहीं है । पहले वह इसकी मुझे

**Not recorded

इत्तिला दें कि इस चीज़ के बारे में वह कोई तबदीली चाहते हैं, मुझ से बात करें और बाद में उसको यहां पर लायें, यहां पर उठायें । उसको उठाने से पहले उनको मुझे उसकी इत्तिला देनी चाहिये । कितनी दफा मैंने कहा है खास तौर पर इन आनरेबल मैम्बर साहब को और दूसरों को भी इस तरह से खड़े हो कर दखल देना ठीक नहीं है, यह जो डिसिप्लिन है उसको बिगाड़ता है । मेरी बात को न मान कर आनरेबल मैम्बर बीच में ही खड़े हो जाते हैं, जो उचित नहीं है । अगर वह चाहते हैं

श्री बागड़ी (हिसार) : अध्यक्ष महोदय, आन ए प्वाइंट आफ आर्डर । एडजोर्नमेंट मोशन के बारे में जिस प्वाइंट का आपने जिक्र किया है, जिस रूल का जिक्र किया है, क्या वह इन्हीं पर लागू होता है और रेलवे एक्सीडेंट के बारे में जो चीज़ चली थी, उसके ऊपर यह कानून लागू नहीं होता है ?

अध्यक्ष महोदय : मैं ने बाकी मैम्बर साहिबान के लिए भी कहा है । शायद आनरेबल मैम्बर ने सुना नहीं है और बिना सुने हुए ही वह खड़े हो गये हैं । मैं ने कहा है यह आनरेबल मैम्बर और बाकी आनरेबल मैम्बर भी । मुझे कोई मौका देते नहीं हैं और बीच में ही बोलना शरू कर देते हैं । मैंने खुद जिक्र किया है कि कालिंग एटेंशन नोटिस है और मिनिस्टर साहब चार बजे उसका जिक्र करेंगे, बयान देंगे । मैंने खुद इस चीज़ को हाउस में रखा है, खुद मैं इसको हाउस में लाया हूं ।

श्री बागड़ी : अध्यक्ष महोदय, . . .

अध्यक्ष महोदय : आर्डर आर्डर । चूंकि मैं खुद उसको लाया था हाउस में इसलिए मैंने उसको सुना ।

would the hon. Member resume his seat or not?

मैंने माननीय सदस्य को कहा है कि अगर उन्हें कुछ इस में तबदीली की जरूरत है तो वह इसकी मुझे इत्तिला दें. . . .

श्री राम सेवक यादव : अध्यक्ष महोदय, एक व्यवस्था का प्रश्न

अध्यक्ष महोदय: क्या आप कोई प्वाइंट आफ आर्डर रेज़ करना चाहते हैं ?

श्री राम सेवक यादव : जी हां ।

किसी भी तरीके से हो लेकिन अध्यक्ष महोदय, रेलवे के बारे में काम रोको प्रस्ताव का सवाल यहां आया । आपने उसको सुना और उसको प्रोसीडिंग्ज में रहने दिया । मैंने जिस विषय की चर्चा उठाई, वह विषय कम महत्वपूर्ण नहीं है । लेकिन अध्यक्ष महोदय, आपने उसको प्रोसीडिंग्ज में से निकाल देने का आदेश दे दिया । इस तरह का भेदभाव, मैं निवेदन करूंगा, अध्यक्ष महोदय की तरफ से नहीं होना चाहिये और इस तरह के महत्वपूर्ण प्रश्न को कम से कम इस सदन में उठाने की अनुमति होनी चाहिये । हम लोगों के यहां आने का क्या मतलब है जबकि जनता की जो तकलीफ है, जनता का जो दुख दर्द है, उसको भी हम यहां नहीं रख . . .

Mr. Speaker: I do not allow that The Minister of Parliamentary Affairs.

श्री राम सेवक यादव : अध्यक्ष महोदय, बाढ़ जैसे महत्वपूर्ण सवाल के बारे में प्रश्न यहां उठना चाहिये । यह बहुत ही महत्वपूर्ण प्रश्न है . . . .

अध्यक्ष महोदय : अगर वह मेरे हुक्म की खिलाफ वर्जी करने जायेंगे तो मुझे कोई कदम उठाना पड़ेगा ।

श्री राम सेवक यादव : अध्यक्ष महोदय, मेरा बहुत ही नम्र निवेदन है .

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, with your permission, I rise to announce. . . .

Mr. Speaker: Order, order. Would he resume his seat or not?

अगर वह मेरी बात मानने के लिये तैयार नहीं हैं . . . .

श्री राम सेवक यादव : लाखों लोग इस बाढ़ के कारण पीड़ित हैं और यह प्रश्न यहां उठना ही चाहिये

अध्यक्ष महोदय : अगर वह मेरी बात मानने के लिये तैयार नहीं हैं तो मैं मैम्बर साहब को हुक्म देता हूं कि वह बाहर चले जायें। He is disobeying the Chair; I have asked him thrice to resume his seat.

श्री राम सेवक यादव : मैं आपकी आज्ञा का पालन करते हुए और इसका विरोध करते हुए बाहर चला जाऊंगा । लेकिन उत्तर प्रदेश, बिहार, असम में लाखों लोग बाढ़ के कारण पीड़ित हैं, वे मर रहे हैं, उनका सवाल यहां उठाने दिया जाना चाहिये ।

अध्यक्ष महोदय : माननीय सदस्य बाहर जायेंगे या नहीं जायेंगे ?

Shri Surendranath Dwivedy (Kendrapara): He is going out.

अध्यक्ष महोदय : मैं देख रहा हूं कि वह बाहर नहीं गये हैं । वह जानबूझ कर सदन की कार्रवाई में रुकावट डाल रहे हैं । जब उनको बाहर जाने को कहा गया तो भी वह बाहर जाने को तैयार नहीं हुए ।

कुछ माननीय सदस्य: वह बैठ गये हैं ।

अध्यक्ष महोदय : वह हाउस की कार्रवाई में जान बूझ कर रुकावट डाल रहे हैं ।

श्री राम सेवक यादव: यह बहुत ही महत्वपूर्ण स्वाल है और

अध्यक्ष महोदय : अब मैं हाउस से कहूंगा कि चूंकि वह हाउस की कार्रवाई को चलने नहीं देते हैं और जानबूझ कर उस में रुकावट डाल रहे हैं और जब उनको बाहर जाने के लिए कहा गया है तो वह जाने के लिए तैयार नहीं हैं, ऐसी हालत में मेरे लिए कोई चारा नहीं बच रहा है कि मैं हाउस के सामने यह तजवीज रखूं कि . . . .

श्री बागड़ी : उनके चले जाने के बाद आप ढोलकी बजाओ ।

श्री ज० ब० सिंह : (घोसी) : अध्यक्ष महोदय, आप हुक्म देंगे तो हम चले जायेंगे । लेकिन यह कहना जरूरी है कि हम लोगों को यहां करना है क्या अगर हम लोगों की जो तकलीफ है, उनका जो दुख है उसको भी हाउस के सामने नहीं रख सकते हैं . . . .

अध्यक्ष महोदय : आर्डर, आर्डर ।

Shri Satya Narayan Sinha: Sir, I beg to move:

> "That Shri Ram Sewak Yadav be suspended from the service of the House for seven days."

Mr. Speaker: The motion has been moved.

Shri Hem Barua (Gauhati): May I submit one point, Sir? The hon. Minister of Parliamentary Affairs proposed that this hon. Member be suspended for seven days. Whatever that might be, he has raised a very vital issue. That also strikes me. I hope you will excuse me for saying like that. Here is an instance when this adpournment motion was mentioned by certain Groups that was allowed.... (*Interruptions*).

Shri Raghunath Singh (Varanasi): He is putting again the same point.... (*Interruptions*).

अध्यक्ष महोदय : हाउस के सामने एक तजवीज आई है । उन्होंने जो मैंने उनसे कहा अमल नहीं किया, मेरा कहना उन्होंने नहीं माना, हाउस की कार्रवाई में जानबूझ कर रुकावट डाली, मैंने उनको नेम किया और कहा कि चले जायें लेकिन उन्होंने जाने से भी इन्कार कर दिया । अब वह यहां बैठ कर हाउस की कार्रवाई को चलने नहीं देते हैं । इसके बाद अब मेरे पास कोई चारा नहीं है कि जो मेरे सामने तजवीज आई है कि आनरेबल मैम्बर जो यह हैं . . .

Shri Bagri: Sir, on a point of order.. (*Interruptions*).

Shri S. M. Banerjee (Kanpur): How can they obstruct like this.

Mr. Speaker: Hon. Members would kindly listen to me now....

Shri Bagri: Sir, on a point of order.

Mr. Speaker: No point of order arises on this question when I am on my legs.

श्री बागड़ी : लोग मर रहे हैं, देश की इंसानियत

Mr. Speaker: The motion before the House is that Shri Ram Sewak Yadav an hon. Member of this House be suspended from service of this House for one week.

Some Hon. Members: No, no.... (*Interruptions*).

Shri S. M. Banerjee: We are not going to allow this.

Dr. Ranen Sen (Calcutta East): We will not allow this to be done.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Mr. Speaker, Sir, I am deeply pained to see this exhibition in this House of hon. Members, not one or two but several. You have been pleased to put a motion to the House and they all get up and wave their arms and shout that you are wrong. Is this the way to carry on parliamentary democracy?

Shri S. M. Banerjee: We never said so.... (*Interruptions*).

Dr. Ranen Sen: He is also showing his fingers like this? Can he do that?

श्री बागड़ी : प्राइम मिनिस्टर भी ऐसे बोल रहे हैं जैसे कोई डिक्टेटर बोल रहा हो ।

अध्यक्ष महोदय : इस तरह से अगर आप हाउस की कार्रवाई को चलने नहीं देंगे तो हाउस सोच सकता है कि अपनी कार्रवाई को किस तरह से चलाये, किस तरह इंतजाम करे । मैंम्बर सब चुने हुए हैं । अगर चार चार और दस दस एक ही बार में खड़े हो कर बोलना शरू कर देंगे तो कोई कार्रवाई नहीं चल सकेगी ।

श्री राम सेवक यादव : परिस्थितियां ऐसी उत्पन्न हो गई हैं . . . .

श्री ज० ब० सिंह : बाध्य हो कर हम को जनता की दुख तकलीफ को यहां पर

अध्यक्ष महोदय : मेरे लिए मुश्किल हो गया है । अगर काम को नहीं आप चलने देंगे तो मुझे मजबूर हो कर हाउस को एडजोर्न करना पड़ेगा । पहले मैं प्राइम मिनिस्टर साहब को सुनना चाहता हूं ।

Shri Jawaharlal Nehru: I was only saying that it is patent that some kind of decorum should be observed in this House, and whatever the rights and wrongs of a particular matter may be.... (*Interruptions*).

श्री राम सेवक यादव: डिकोरम का यह मतलब नहीं है कि जनता को आप मार दें, उस की आवाज न सुनें ।

श्री त्यागी (देहरादून) : आप की मार्फत मैं दरख्वास्त करना चाहता हूं कि अगर यह साहबान गाली देते हैं तो दें, लेकिन एक एक कर के दें, बजाय इस के कि सब लोग एक सा दें, ताकि हम सुन तो लें कि क्या गालियां दी जा रही हैं । (*Interruptions*).

Shri Jawaharlal Nehru: I was saying that at least on one thing we should all agree—that some kind of decorum should be observed in this House. We may hold different opinions and we may disagree with each other but if no decorum is observed there can be no business done in Parliament. I fear, as has recently been seen here, there has been an utter lack of decorum. I use a very mild word.

[Shri Jawaharlal Nehru]

Secondly, whatever you say must be carried out, whether we think it is right or wrong. That is the first thing and that is parliamentary procedure. Now, you have named an hon. Member of this House and the proposal has been made that he be suspended for a week. I submit to you that we should all carry out your wishes in the matter, and the matter may be put to the House.

Shrimati Renu Chakravartty (Barrackpore): This is a particular issue which has moved the people in the country and hon. Members of this House, deeply. But at such a moment, it is not necessary to raise this question of decorum. We know that we have to keep decorum. We know that we should respect each other.

श्री बागड़ी : अगर हमारी बात को नहीं सुनेंगे तो प्राइम मिनिस्टर को भी कोई नहीं सुनेगा, इधर वाले नहीं सुनेंगे। (*Interruptions*)

Mr. Speaker: Order, order. I will appeal to all hon. Members that it is a very serious thing. It has happened here for the first time. We will have to see whether we are able to carry on this democracy at all. If the Chair is flouted and these measures are adopted inside the House, it would be quite impossible for democracy to get on. It is not an ordinary thing and a light thing. This should not be taken so lightly: whether I am right or wrong, whether the Chair is respected or flouted at all. This is the first question that has arisen. And whether I was wrong or whether I was right, when I was asking one hon. Member just to sit down, at least that much must be obeyed. I do realise that there are strong sentiments in the House. I have always allowed hon. Members to express their sentiments. I have never muzzled them or curbed their sentiments. I have always given them ample opportunity. Now too, I was asking that if he had any complaint he might come and discuss with me and I can certainly revise or review it, and I gave him that opportunity. But if everything is flouted, if hon. Members think that this is the way to run democracy, then, certainly I cannot say anything in that matter. If this is how we have to set an example to the whole country, what can I say? We have known that these things have happened in many State Assemblies. But this has never happened before in this Parliament. We have thought there was some decorum that should be kept, and every hon. Member felt that responsibility and had been helping us, but today what I find is very deplorable.

I am rather shocked to see what has happened and I was thinking whether we would be giving good examples to the States which they have to follow, if hon. Members here also, of all blocs in the Opposition, support this move, namely, that whatever the Chair says is not to be heard, whatever decision he takes is to be flouted, (*Interruptions*) then, I am sorry.

Shrimati Renu Chakravartty: I would like to make one position clear. It is true that on this particular issue our hon. friends here and we all are deeply moved. It is also true that you had requested the hon. Member from the Socialist party to withdraw from the House.

Mr. Speaker: Could I do anything more than that? I had been, step by step, asking him, requesting him, imploring him, and giving him every opportunity, and I showed him every respect.

Shrimati Renu Chakravartty: While we all want to keep order, to hear each other and also come to correct decisions when we take up issues which are of importance to the country, even now, at this stage, I would request that the hon. Member be asked to wait outside the House till we have our discussion and if he does that, we need not press this motion.

Some Hon. Members: No, no. (*Interruptions*).

Shri A. C. Guha (Barasat): The motion is before the House and they may move an amendment if they want.

Shri Surendranath Dwivedy (Kendrapara): I want to say that on the authority of the Speaker there should be no expression of opinion, and we should not give any indication whatsoever that in this House any Member could flout or disobey the order of the Chair. That is the first thing we have all to observe to preserve and achieve success in parliamentary democracy. But, at the same time, through you, I make this appeal to my hon. friends here. A motion for suspension of the hon. Member for a week has been brought. That, according to me, will be too harsh a decision. I would, therefore, make an appeal to you: let him obey your orders and withdraw from the House, but let not this motion be pressed for being passed in this House.

Shri Hari Vishnu Kamath (Hoshangabad): Let the motion be withdrawn by leave of the House. (*Interruption*).

Shri Narendrasingh Mahida (Anand): My submission is that we are with you and we shall always obey your orders. We believe in democracy. But the hon. Member concerned may be requested to leave the House only for the day.

श्री राम सेवक यादव: अध्यक्ष महोदय, मेरा एक निवेदन सुन लें । मेरी मंशा कभी भी अध्यक्ष महोदय के आदेशों की अवहेलना करने की नहीं है । लेकिन जब महत्वपूर्ण प्रश्न आते हैं तो हमारे लिये नाममकिन हो जाता है कि हम उसे न उठायें क्योंकि वे महत्वपूर्ण प्रश्न होते हैं और जनता के जीवन का सवाल होता है, लाखों लोगों का सवाल होता है । यह भी ऐसा ही प्रश्न है और चूंकि आप इस को उठाने का मौका नहीं देते हैं, इसलिये मैं प्रोटेस्ट में सदन से बाहर चला जाता हूं ।

श्री बागड़ी : मैं भी सरदार के साथ वाक आउट कर के जा रहा हूं ।

Shri Ram Sewak Yadav, Shri Bagri and some other hon. Members then left the House.

श्री ज० ब० सिंह : अध्यक्ष महोदय, मेरा एक नम्र निवेदन है, और वह निवेदन आप से है । आप ने हमारी फीलिंग्स को नहीं समझा । जो भी यादव जी कह रहे थे, उस को नहीं समझा । आज ही मेरी डिस्ट्रिक्ट से तार आये हैं कि वहां की स्थिति गम्भीर है । अगर हम एजिटेटेड होते हैं और ऐसे सवाल पर आप से कुछ निवेदन करते हैं तो आप हमारी फीलिंग्स को समझिये । आप भले ही हमें निकाल दीजिये, लेकिन हम भी कोई जिम्मेदारी ले कर पार्लियामेंट में आये हैं । इस लिये आप से मेरा यह निवेदन जरूरहै कि इस प्रश्न पर हमें आप अवश्य मौका दीजिये कि हम अपनी फीलिंग्स को, अपनी भावनाओं को, जब आप वाजिब समझें तब यहां रख सकें ।

Shri Surendranath Dwivedy: Let the motion be withdrawn by leave of the House.

श्री जवाहरलाल नेहरू : माननीय सदस्य ने जिम्मेदारी की चर्चा की । पहली जिम्मेदारी है कि हम यहां ठीक तौर से काम करें, जब आप कहें तब खामोश रहें, बार-बार खड़े न हों । यहां डिसिप्लिन भी कुछ रक्खें । पहली जिम्मेदारी यह है, नहीं तो काम ही नहीं हो सकता । क्या केवल उन्हीं के दिल में कोमल हृदय है जो तकलीफ महसूस करता है और दूसरों के लिये उठता है ? अगर दिल में तकलीफ हो तो गुल मचा कर सारे बाजार चिल्लाते नहीं है, और न चिल्लाने की जरूरत है । उससे वहां तकलीफ भी कम नहीं हो जायेगी । इस वक्त सवाल सर्फ एक है, पहला सवाल, और वह यह है कि आपका हुक्म माना जाय या नहीं, और हम कायदे से काम करें या नहीं । एक तजवीज मेरे साथी ने रक्खी है जो आपके सामने है ।

Shri S. M. Banerjee: I request him to withdraw the motion.

Shri Surendranath Dwivedy: Let there not be any discussion.

उध्यक्ष महोदय : एक बात मैं उन साहबान से कहना चाहता हूं जो की एक चीज को बार बार रिपीट कर रहे हैं और कह रहे हैं कि इस मोशन को विदड्रा किया जाय। आप ने देख लिया कि उनका क्या एटिट्यूट था। उन्होंने स्पीकर के खिलाफ रिफ्लेक्शन किया और कहा कि मैं पार्टिजन हूं, मैं इम्पार्शल नहीं रहा। दूसरे जब वे जाने लगे तो इस बात पर नहीं गये कि मैंने उनसे कहा था कि आप चले जायं। वे कहते हैं कि हम अपने रोष पर जाते हैं, खुद जाना चाहते हैं। उन्होंने उसकी तामील भी फौरन नहीं की। अगर इसके बाद भी मेम्बर साहबान यह समझते हैं कि उनका जो मोशन है उसको पास न किया जाय, तो मैं नहीं समझता कि क्या किया जाय। एक तो जब उनसे कहा गया कि बाहर जाये तब उन्होंने हुक्म की तामील नहीं की, उसके बाद जब बाहर जाने लगे तो यह नहीं कहा कि चेअर के हुक्म के मुताबिक वे बाहर जा रहे हैं। अगर यह मेरे सामने होता तो बेशक यह तरीका था, लेकिन यह मोशन तो अब हाउस के सामने है, जिसकी तौहीन की गई है। यह सवाल मेरी जात का नहीं है, हाउस के लिये समझना चाहिये, सारे हाउस के लिये। जो सेक्शन मेरे लेफ्ट साइड पर हैं उसके माननीय सदस्यों को भी समझना चाहिये कि यह उनकी बेइज्जती है, यह सारे हाउस की बेइज्जती है। क्या इस पर उन को अफसोस नहीं है और क्या वे अब भी यह चाहते हैं कि इस मोशन को पास न करके उनको माफ कर दिया जाय ?

श्री जगदेव सिंह सिद्धान्ती (झज्जर) : माननीय अध्यक्ष महोदय, हम आपके मान के साथी है। आपके आदेश का पालन करेंगे।

अध्यक्ष महोदय : यह बहुत महत्व का सवाल है जो इनवाल्व्ड है.......

श्री स० मो० बनर्जी (कानपुर) : मेरी दरख्वास्त है........

अध्यक्ष महोदय : दरख्वास्त का सवाल नहीं है.....

Shrimati Renu Chakravartty: You have pointed out that. Even at the time of withdrawal, he did not do it out of deference to your orders. But I would request you that since this is the first time....(*Interruptions*). Let them hear me. Even at the time of withdrawal, he did not do so our of deference to your wishes. In view of the fact that you have pointed out that this is the first occasion that such a matter has come up before the House in this Parliament, I would request that an amendment may be accepted by the House that the Member be asked to withdraw for one day.

Some Hon. Members: No, no.

अध्यक्ष महोदय : जब वह चले जाएं इस बात पर तो फिर उसका अमेंडमेंट आए और उसको भी फ्लाउट करके जाएं, इसमें भुझेबड़ी हैरानी होती है। और अभी तो मेरे सामने यह सवाल है, इस बात के अमेंडमेंट का सवाल इस वक्त मेरे सामने नहीं है। अगर वह रिग्रेट करें और हाउस चाहे तो उन को दूसरे दिन ही माफ कर सकता है, लेकिन यह दूसरी बात है। वह सवाल इसके बाद है। इस वक्त मेरे सामने यह प्रोपोजल है :

The question is:

"That Shri Ram Sewak Yadav be suspended from the service of the House for one week."

The Lok Sabha divided.

Mr. Speaker: Those hon. Members whose votes have not been correctly recorded will kindly stand up in their seats. I find five hon. Members standing who are for Noes and nine hon. Members who are for Ayes. Then, two Noes have come on the board and they are for Ayes.

AYES

Division No. 9]

[12.57 hrs.

Abdul Wahid, Shri
Achal Singh, Shri
Achuthan, Shri
Alagesan, Shri
Alva, Shri A. S.
Alva, Shri Joachim
Aney, Dr. M. S.
Anjanappa, Shri
Azad, Shi Bhagwat Jha
Bakliwal, Shri
Bal Krishna Singh, Shri
Barrow, Shri
Basant Kunwari, Shrimati
Basappa, Shri
Baswant, Shri
Bhagat, Shri B. R.
Bhakat Darshan, Shri
Bhanu Prakash Singh, Shri
Bhargava, Shri M. B.
Bhatkar, Shri
Bhattacharyya, Shri C. K.
Brajeshwar Prasad, Shri
Brij Basi Lal, Shri
Brij Raj Singh, Shri
Brij Raj Singh Kotah, Shri
Chakraverti, Shri P. R.
Chanda, Shrimati Jyotsna
Chandriki, Shri
Chaturvedi, Shri S. N.
Chavda, Shrimati
Chettiar, Shri Ramanathan
Chuni Lal, Shri
Colaco, Dr.
Dafle, Shri
Daljit Singh, Shri
Das, Shri B. K.
Das, Shri N. T.
Das, Shri S. B.
Dasappa, Shri
Dass, Shri C.
Desai, Shri Morarji
Deshpande, Shri
Dhebar, Shri U.N.
Dhuleshwar Meena, Shri
Dighe, Shri
Dinesh Singh, Shri
Dube, Shri Mulchand
Dwivedi, Shri M. L.
Elayaperumal, Shri
Ering, Shri D.
Gahmari, Shri
Gaitonde, Dr.
Gandhi, Shri V. B.
Goni, Shri Abdul Ghani
Guha, Shri A. C.
Gupta, Shri Ram Ratan
Gupta, Shri Shiv Charan
Hansda, Shri Subodh
Harvani, Shri Ansar
Heda, Shri
Hem Raj, Shri
Iqbal Singh, Shri
Jadhav, Shri M. L.
Jagjivan Ram, Shri
Jain, Shri A. P.
Jamir, Shri Chubato Sh
Jedhe, Shri
Joshi, Shri A. C.
Joshi, Shrimati Subhadra
yotishi, Shri J. P.
Kabir, Shri Humayun
Kajrolkar, Shri
Kamble, Shri
Kanungo, Shri
Kappen, Shri
Karni Singhji, Shri
Kedaria, Shri C. M.
Khadilkar, Shri
Khan, Shri Shahnawaz
Kisan Veer, Shri
Kotoki, Shri Liladhar
Kripa Shankar, Shri
Krishna, Shri M. R.
Krishnamachari Shri T.T.
Kureel, Shri B. N.
Lakshmikanthamma, Shrimati
Laskar, Shri N. R.
Laxmi Bai, Shrimati
Laxmi Dass, Shri
Mahtab, Shri
Mahida, Shri Narendra Singh
Malaichami, Shri
Malhotra, Shri Inder J.
Manaen, Shri
Mandal, Dr.
Mandal, Shri Yamuna Prasad
Maniyangadan, Shri
Mantri, Shri
Masuriya Din, Shri
Matcharaju, Shri
Mathur, Shri Harish Chandra
Mehta, Shri Jashvant
Mengi, Shri Gopal Datt
Mirza, Shri Bakar Ali
Mishra, Shri Bibudhendra
Mishra, Shri Bibhuti
Mishra, Shri M. P.
Mohanty, Shri G.
Mohsin, Shri
Morarka, Shri
More, Shri K. L.
Mukerjee, Shrimati Sharda
Munzni, Shri David
Muthiah, Shri
Naidu, Shri V. G.
Naik, Shri Maheswar
Nallakoya, Shri
Nankar, Shri P. S.
Nesamony, Shri
Nehru, Shri Jawaharlal
Nigam, Shrimati Savitri
Niranjan Lal, Shri
Oza, Shri
Paliwal, Shri
Pande, Shri K. N.
Pandey, Shri R. S.
Pandey, Shri Vishwa Nath
Pant, Shri K. C.
Parashar, Shri
Patel, Shri ..N.
Patel, Shri P. R.
Patel, Shri Rajeshawar
Patil, Shri S.B.
Patil, Shri D.S.
Patil, Shri J.S.
Patil, Shri S.K.
Patil, Shri Vasantrao
Pattabhi Raman, Shri C.R.
Pillai, Shri Nataraja
Prabhukar, Shri Naval
Puri, Shri D.D.
Raghunath Singh, Shri
Raja, Shri C. R.
Raju, Dr. D.S.
Raju, Shri Balasama
Ram Sewak, Shri
Ram Singh, Shri
Ram Subhag Singh, Dr.
Ram Swarup, Shri
Ramakrishnan, Shri P.R.
Ramaswamy, Shri S. V.
Ramaswamy, Shri V.K.
Ramdhani Das, Shri
Rane, Shri
Ranga Rao, Shri
Ranjit Singh, Shri
Rao, Shri Krishnamurthy
Rao, Shri Muthyal
Rao, Shri Rameshwar
Ray, Shrimati Renuka
Reddy, Shri K.C.
Sadhu Ram, Shri
Saha, Dr. S. K.
Samanta, Shri S.C.
Samnani, Shri
Sanji Rupji, Shri
Saraf, Shri Sham Lal
Sarma, Shri A.T.
Satya Prakash, Shri
Satyabhama Devi, Shrimati
Satyanarayana Shri
Sen, Shri A.K.
Sen, Shri P.G.
Shah, Shri Manabendra
Sharma, Shri A.P.
Sharma, Shri D.C.
Sharma, Shri K.C.
Shastri, Shri Lal Bahadur
Shastri, Shri Prakash Vi
Sheo Narain, Shri
Shinde, Shri

AYES—*contd.*

Shukla, Shri Vidya Charan	Srinivasan, Dr. P.	Vaishya, Shri M. B.
Siddananjappa, Shri	Sumat Prasad, Shri	Varma, Shri M. L.
Siddanti, Shri Jagdev Singh	Swamy, Shri M. P.	Veerabasappa, Shri
Siddiah, Shri	Swaran Singh, Shri	Veerappa, Shri
Sidheshwar Prasad, Shri	Thevar, Shri V.	Verma, Shri B.
Singh, Shri K. K.	Tiwary, Shri D. N.	Vidyalankar, Shri A. N.
Singh, Shri S.T.	Tiwary, Shri K. N.	Vyas, Shri Radhelal
Singha, Shri Y. N.	Tiwary, Shri R. S.	Wadiwa, Shri
Sinha, Shri Satya Narayan	Tyagi, Shri	Wasnik, Shri Balkrishna
Sinhasan Singh, Shri	Uikey, Shri	Yadab, Shri N. P.
Sonavance, Shri	Upadhyaya, Shri Shiva Dutt	Yusuf, Shri Mohammad.

NOES

Bagri, Shri	Gupta, Shri Indrajit	Patil, Shri D. S.
Banerjee, Shri S. M.	Imbichibava, Shri	Raghavan, Shri A. V.
Bhattacharya, Shri Dinen	Joti Saroop, Shri	Reddy, Shri Eswara
Biren Dutta, Shri	Kar, Shri Prabhat	Reddy, Shri Yallamanda
Chaudhuri, Shri Tridib Kumar	Karjee, Shri	Sen, Dr. Ranen
Daji, Shri	Kunhan, Shri P.	Singh, Shri J. B.
Dasaratha Deb, Shri	Mandal, Shri B. N.	Soy, Shri H.C.
Elias, Shri Mohammad	Marandi, Shri	Venkaiah, Shri Kolla
Gauri Shanker, Shri	Murmu, Shri Sarkar	Vimla Devi, Shrimati
	Nambiar, Shri	

Mr. Speaker: The result of the division is as follows:

Ayes : 235*

Noes : 29†

The motion was adopted.

12.58 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 3rd September, 1962, will consist of:—

(1) Consideration of any item of Government Business carried over from today's Order Paper.

(2) Consideration and passing of The Constitution (Fourteenth Amendment) Bill, 1962.

The Industries (Development and and Regulatin) Amendment Bill, 1962.

The Oil and Natural Gas Commission (Amendment) Bill, 1962.

(3) Consideration of a motion for concurrence in referring the Limitation Bill, 1962 to a Joint Committee.

(4) Discussion on the Report of the Scheduled Areas and Scheduled Tribes Commission, laid on the Table of the House on the 20th November, 1961, on a motion to be moved by the Deputy Minister of Home Affairs.

(5) Discussion under Rule 193 of the Rules of Procedure on the Crime and Law and Order situation in the union territory of Delhi to be raised by Shri Mani Ram Bagri and others.

(6) Discussion on the Reports of the Life Insurance Corporation of India for the years ended on

---

*Ayes: 19 names could not be recorded.

†Noes: one names could not be recorded.